

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 1230/18 in DFR No 2238/18 (IA 1230/18 – Delay in filing)	M/s. Tarini Infrastructure Limited Vs. Gujarat Electricity Regulatory Commission & Ors.	2238/2018 Dated 27/08/2018	27/08/2018	--	10/09/2018 Court –II
02.	IA 1232/18 in DFR No 2487/18 (IA 1232/18 – Delay in filing)	Association of DVC HT Consumers of Jharkhand Vs. Jharkhand State Electricity Regulatory Commission & Anr.	2487/2018 Dated 13/07/2018	29/08/2018	--	10/09/2018 Court – I
03.	A No 249/18	Punjab State Power Corporation Limited Vs. Punjab State Electricity Regulatory Commission	2235/2018 Dated 02/07/2018	30/08/2018	--	11/09/2018 Court – I

Dated: 05/09/2018

**By Order
Sd/-
Dy. Registrar**